

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-15-2020**

Kalpana Bhonsle

... Petitioner

Versus

State of Goa &amp; Ors.

... Respondents

Shri Ryan Menezes, Advocate for the Petitioner.

Shri Pranav Sinai Kakodkar, Advocate for the Respondent No.2.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 14 October 2020****P.C. :**

By consent, post the matter on 25.11.2020.

**DAMA SESHADRI NAIDU, J.**

NH